

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY: HARSH AZAD & ANR V/S ZILLIOUS SOLUTIONS PVT LTD & ORS

SECTION : 241/242 OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. UTAM DATT ALONGWITH MS. SONAKSHI SINGH & SH. RAJAT SHARMA, ADVS.

COUNSEL FOR RESPONDENT : SH. ANKUR GUPTA, SH. RAJAT SEHGAL, SH. MANDAVYA KAPOOR, ADVS.

CP NO.231/ALD/2020, CA NO.344/2020

The matter was taken up today through Video Conferencing.

Heard Sh. Utam Datt, Advocate for the Applicant and Sh. Rajat Sehgal, Advocate for the Respondent through Video Conferencing.

Ld. Counsel for the Respondent states that the copy of the rejoinder affidavit to CA No. 344/2020 has been filed yesterday i.e on 21.07.2021.

Accordingly, put up in the week commencing 26<sup>th</sup> August, 2021 before Regular Court/through Video conferencing, by which time written submissions may be filed by the parties.

Dated : 22.07.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)